

RAJYA SABHA

REVISED LIST OF BUSINESS

Tuesday, August 2, 2022

11 A.M.

PAPERS TO BE LAID ON THE TABLE

I. Following Ministers to lay papers on the Table, entered in the separate list: —

1. RAO INDERJIT SINGH for Ministry of Corporate Affairs;
2. SHRI KRISHAN PAL for Ministry of Power;
3. SHRI PANKAJ CHAUDHARY for Ministry of Finance;
4. DR. BHAGWAT KARAD for Ministry of Finance;
5. DR. BHARATI PRAVIN PAWAR for Ministry of Health and Family Welfare;
6. SHRI SHANTANU THAKUR for Ministry of Ports, Shipping and Waterways; and
7. DR. MUNJAPARA MAHENDRABHAI for Ministry of Ayush.

II. SHRI KRISHAN PAL to lay on the Table, under clause (2) of section 19A of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31 March, 2020 - Compliance Audit of Activities of selected Central Public Sector Enterprises - Union Government (Commercial) - Report No. 9 of 2022.

REPORT OF THE JOINT COMMITTEE ON THE BIOLOGICAL DIVERSITY (AMENDMENT) BILL, 2021

SHRI NEERAJ SHEKHAR
DR. AMAR PATNAIK to lay on the Table, a copy (in English and Hindi) of the Report of the Joint Committee on the Biological Diversity (Amendment) Bill, 2021.

RECORDS OF EVIDENCE GIVEN BEFORE THE JOINT COMMITTEE ON THE BIOLOGICAL DIVERSITY (AMENDMENT) BILL, 2021

SHRI NEERAJ SHEKHAR
DR. AMAR PATNAIK to lay on the Table, a copy of the records of evidence given before the Joint Committee on the Biological Diversity (Amendment) Bill, 2021.

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON ENERGY

SHRI MUZIBULLA KHAN

SHRI RAJENDRA GEHLOT to lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Energy (2021-22):-

- (i) Twenty-sixth Report on 'Review of Power Tariff Policy - Need for uniformity in tariff structure across the Country';
- (ii) Twenty-seventh Report on 'Evaluation of Wind Energy in India';
- (iii) Twenty-eighth Report on Action Taken by the Government on the observations/recommendations contained in its Seventeenth Report (Seventeenth Lok Sabha) on 'Action Plan for Achievement of 175 GW Renewable Energy Target';
- (iv) Twenty-ninth Report on Action Taken by the Government on the observations/recommendations contained in its Eighteenth Report (Seventeenth Lok Sabha) on 'Development of Coal Blocks allocated to Power Sector Companies'; and
- (v) Thirtieth Report on Action Taken by the Government on the observations/recommendations contained in its Nineteenth Report (Seventeenth Lok Sabha) on 'Delay in Execution/Completion of Power Projects by Power Sector Companies'.

STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON FOOD, CONSUMER AFFAIRS AND
PUBLIC DISTRIBUTION

DR. FAUZIA KHAN

SHRI RAJMANI PATEL to lay on the Table, a copy each (in English and Hindi) of the Final Action Taken Statements showing Action Taken by the Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of the following Reports of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution (2021-2022):-

- (i) Fourteenth Report on Action Taken by the Government on the observations/recommendations contained in its Ninth Report on 'Demands for Grants (2021-22)' (Department of Food and Public Distribution);
- (ii) Fifteenth Report on Action Taken by the Government on the observations/recommendations contained in its Tenth Report on 'Demands for Grants (2021-22)' (Department of Consumer Affairs);
- (iii) Sixteenth Report on Action Taken by the Government on the observations/recommendations contained in its Eleventh Report on 'Price Rise of Essential Commodities – Causes & Effects' (Department of Consumer Affairs); and
- (iv) Seventeenth Report on Action Taken by the Government on the observations/recommendations contained in its Twelfth Report on "Strengthening of Public Distribution System –Augmenting use of

Technological Means and Implementation of 'One Nation, One Ration Card' Scheme" (Department of Food and Public Distribution).

#QUESTIONS

QUESTIONS entered in separate lists to be asked and answers given.

SHORT DURATION DISCUSSION

SHRI ELAMARAM KAREEM
SHRI BIKASH RANJAN BHATTACHARYYA
DR. JOHN BRITTAS
SHRI A. A. RAHIM
DR. V. SIVADASAN
DR. K. KESHAVA RAO
SHRI K. R. SURESH REDDY
SHRI B. LINGAIAH YADAV
SHRI DEREK O' BRIEN
SHRIMATI MAUSAM NOOR
DR. SANTANU SEN
SHRIMATI RAJANI ASHOKRAO PATIL
SHRIMATI PHULO DEVI NETAM
DR. FAUZIA KHAN
PROF. MANOJ KUMAR JHA
SHRI P. WILSON to raise a discussion on the rising prices of essential

items.

LEGISLATIVE BUSINESS

Bill for consideration and passing

SHRI KIREN RIJIJU to move that the Bill further to amend the Family Courts Act, 1984, as passed by Lok Sabha, be taken into consideration. *The Family Courts (Amendment) Bill, 2022.*

ALSO to move that the Bill be passed.

NEW DELHI;
August 1, 2022

P.C. MODY,
Secretary-General.

At 12 Noon.